

Rent to own scheme by HUDCO

541. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Housing and Urban Development Corporation (HUDCO) proposes to launch 'Rent to own' housing scheme in certain parts of the country for jhuggies dwellers; if so, salient features of the scheme;
- (b) the names of the cities/towns identified for the purpose in the First phase; and
- (c) the steps taken by Government to ensure that the beneficiaries of the scheme do not sell such flats in connivance with building mafia and return back to their original jhuggies as in the past?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIA BARAL): (a) No, Sir. 'Rent to own' scheme of HUDCO is meant only for salaried employees, in public Sector.

(b) and (c) The questions do not arise in view of (a) above.

Difficulties in MSMEs sector

542. SHRI MOHD. ALI KHAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the investors are facing difficulties in starting-up small units;
- (b) if so, the details thereof and the help extended to such units so far; and
- (c) the views of the State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) to (c) MSME entrepreneurs who are starting units are facing difficulties such as lack of adequate capital, issues like that of getting power connection and clearances related to pollution, environment, labour etc. The Government is conscious of the problems being faced by start-up units. The Ministry of MSME is implementing a number of schemes and programmes to address the credit, infrastructure, technology and marketing needs of the start-ups. Some of the important schemes are: Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, Cluster Development Programme and National Manufacturing Competitiveness

Programme. Furthermore, Ministry of MSME has been interacting with various concerned Ministries/Departments/State Governments/Banks and other Stake holders to streamline the mechanism for grant of loans, simplify labour laws and other procedures to facilitate the setting up of start up units. The State Governments have made varied degree of progress in this direction.

Entrepreneurship Development Programme in the country

543. SHRI MOHD. ALI KHAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has earmarked and allocated funds for Entrepreneurship Development Programme in the country; and

(b) if so, the details thereof and results yielded so far in the Eleventh and Twelfth Plan periods, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Yes, Sir.

(b) The Ministry provided entrepreneurship development training to 16,87,324 persons during the Eleventh Plan with an expenditure of ₹234.86 crore and 11,58,562 persons during the first 2 years of Eleventh Plan with an expenditure of ₹ 222.62 crore.

The Ministry's interventions are in the nature of Central Schemes which are implemented through Institutions such as MSME-Development Institutes, KVIC, Coir Board, National Level EDIs, NSIC etc. The data for Entrepreneurship Development Programmes are maintained institution-wise.

Protection of MSME Sector

544. SHRI P. BHATTACHARYA:

SHRI K.C. TYAGI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has taken any fresh steps to protect the small and medium enterprises (MSME) which are hard hit by the current economic slowdown, if so, the details thereof; and

(b) whether Government's initiatives for mitigating the hardships of Small and Medium Enterprises (SMEs) have not really percolated down to the ground level, if so, the details thereof?